

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 18th February, 2025

NO. LJ (B) 6/2019/127 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 the Governor of Meghalaya hereby appoints the following Officers to be the Executive Magistrates in connection with the forthcoming General Election to the Khasi Hills Autonomous District Council (KHADC), 2025 within Sohra Sub Division :-

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri. R.S. Basaiawmoit, Asst. Engineer, PWD(Roads) Sohra Division, Sohra.	Sub-Divisional Officer (Civil) Sohra.	Sub-Divisional Officer (Civil) Sohra.

Sd/-

(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

Dated Shillong, the 18th February, 2025

MEMO.NO. LJ (B) 6/2019/127 - A,

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (Civil) Sohra with reference to letter No. SSD/EL.95/ZM/SO/KHADC/2024/23, dt. 17th February, 2025.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.